

SHRI DWARAKA NATH DAS (Karimganj): Sir, the people of Tripura and southern portion of Karimganj District, Assam have been suffering a lot on account of non-availability of any direct railway train service from Kumarghat to Guwahati. This is a long standing demand and it is not understood as to why the N.F. Railway authorities cannot concede this. The passengers are to go to Karimganj or to Badarpur for reservation of tickets. At present both Barak Valley Express and Cachar Express are originating from Silchar, but in case of new arrangement the former train may start from Silchar and the latter from Karimganj. A new train service from Kumarghat may be provided for the convenience of the passengers. I request the hon. Minister of Railways to consider this and make the proposed new arrangement of running trains for the convenience of the passengers of Tripura and Karimganj districts (*Interruptions*)

MR. DEPUTY—SPEAKER: Now Dr. Laxminarayan Pandeya.

(*Interruptions*)

MR. DEPUTY—SPEAKER: I will call the names according to the list before me. You need not arise your hands. There are 49 persons in the list.

SHRI CHITTA BASU (Barasat): You read out the list.

MR. DEPUTY—SPEAKER: Shri Chitta Basu. This matter was raised yesterday. To read out the list it takes five minutes, and by that time two Members can complete.

(*Interruptions*)

[*Translation*]

DR. LAXMINARAYAN PANDEYA (Mandsaur) : Mr. Deputy Speaker, Sir, two dams, the Narmada Sagar and the Sardar Sarovar are being constructed on river Narmada. In the past few days due to movement launched by environmentalists and the World Bank's(*Interruptions*)

[*English*]

MR. DEPUT—SPEAKER: You kindly take your seat. Let Dr. Pandeya continue.

[*Translation*]

DR. LAXMINARAYAN PANDEYA: Mr. Deputy Speaker, Sir, submerging of 200 villages due to construction of Narmada Sagar Dam on river Narmada in Madhya Pradesh has become a subject of Public debate. Recently, an agitation on environment was launched. It has put the Adivasis in a dilemma whether they should stay there or move to some other place. At the same time a propaganda is also being made that the World Bank is not giving loan. As such, the project cannot progress. The height of the dam will also be lowered. Since both the States of Gujarat and Madhya Pradesh will be benefited by this project, the statement of the World Bank representative that no loan would be provided for this is causing concern.

I would like to know from the Central Government in view of the fact that both Gujarat and Madhya Pradesh have limited financial resources, whether the Central Government would provide loan to the project in case the World Bank declines to provide any loan. Otherwise, what will be its position? The hon. Minister is present here. I would like to draw his attention to this issue

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SHRI RAM NAIK: The Narmada Project is under discussion. The hon. Minister should take care.

DR. LAXMINARAYAN PANDEYA: The World Bank is saying that it would not provide funds. The Madhya Pradesh and the Gujarat Governments have no money. In this situation, will the Central Government provide funds so that the Sardar Sarovar and Narmada Sagar dams would be completed within the Scheduled time and these state Governments could be benefited with the completion of year long pending project, Gujarat will be benefited by the Sardar

Sarovar and Madhya Pradesh will be benefited by the Narmada Sagar.

SHRI SHANKERSINH VAGHELA (Godhra): The issue raised by Shri Pandeya is very important. If the hon. Minister does not take it seriously, it will lead to cost escalation and create a problem later. I, therefore, request you to think over it and get the Narmada Sagar and the Sardar Sarovar dams completed. (*Interruptions*).

[*English*]

MR. DEPUTY-SPEAKER: We cannot carry on a debate like this. Particularly, immediately after the Question Hour is over, extraordinary matters only should be raised. So far as ordinary matters are concerned, it is kept open for you to utilise the rules. There are so many avenues for them, you can utilise them. You cannot move an adjournment motion just like that. To move an adjournment motion there is a limitation. Suppose, while coming to the House some important matters come to your notice, only if such things are raised on the floor of the House, it carries some meaning. If the train comes late, if the flight is late, if the doctor is not in the hospital, if things of this type were to be raised on the floor of the House, this devalues the Zero Hour. Therefore, I request you to kindly apply your mind to the seriousness of the Zero Hour and the importance of the Zero Hour.

SHRI SOMNATH CHATTERJEE: You can raise them if they come in time! (*Interruptions*)

SHRI SRIKANTA JENA: Trains are coming late, planes are coming late, doctors are not in the hospital — these are all common phenomena. They should not be raised.

SHRI SOMNATH CHATTERJEE: You should raise it when trains come in time! (*Interruptions*)

MR. DEPUTY-SPEAKER: Thank you, Mr. Srikanta Jena. New, Shri Ayub Khan.

[*Translation*]

SHRI AYUB KHAN (Jhunjhunu): Mr. Deputy—Speaker, Sir, I am thankful to you for the opportunity you have provided me to speak. I would like to bring to your notice the expenditure of Rs. 8 crore to be incurred by Doordarshan over the live telecast of the Parliamentary Proceedings. Excerpts of the proceedings of the Parliament are telecast by Doordarshan and broadcast by the A.I.R. regularly despite the miserable state of economy of the country. The fabulous expenditure to be made on this is really a waste. I would like to request you to utilise this amount for those areas in Rajasthan where the people have to walk twenty to forty miles to fetch drinking water, so that their living condition could be improved. (*Interruptions*)

AN. HON. MEMEBER: It has adverse effect on the eyes also.

SHRI MUKUL BALKRISHNA WASNIK (Buldana): If you are willing to telecast it, it must be telecast as a sponsored programme as is being done in case of other serials.

SHRI CHITTA BASU: Some Industrial Houses should be issued licence.

SHRI BRISHIN PATEL (Siwan): The question of extending NO. 1144 chhapra-Gwalior Express from Chhapra to Muzaffarpur has been discussed in the past also, but the authorities of Muzaffarpur say that there is no facility for keeping rakes there. I would like to request the Central Government through you to extend Muzaffarpur-Tata Express from Chhapra to Tata, where there is facility to keep the rakes and thus Gwalior Mail can be extended upto Muzaffarpur. It will provide travelling facility to the people and will also enhance the railway revenue.

SHRI MORESHWAR SAVE (Aurangabad): Mr. Deputy—Speaker, Sir, I would like to draw the attention of the Government through this House towards the appointment of such a person to the post of Chairman-cum-Managing Director of